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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.12.2025

## **NOTICE**

Please take notice that the following matters listed in the Court – II on 22.12.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT)	Shaku Kishore Sadarangani & Ors.	Riddhi Sancheti	Abhishek Bharti
	No. 151 of 2024	Vs.		Yasmin Bhangali
		Alisha Holdings Pvt. Ltd. & Ors.		Nikita Bhansali
	Part Heard			Diksha Gupta
				Kunal Tandon
				Kush Chaturvedi
		With		
2.	Comp. App. (AT)	Shaku Kishore Sadarangani & Ors.	Riddhi Sancheti	Abhishek Bharti
	No. 152 of 2024 &	Vs.		Yasmin Bhangali
	I.A. No. 2996 of	Alisha Holdings Pvt. Ltd. & Ors.		Nikita Bhansali
	2025			Diksha Gupta
				Kunal Tandon
	(With Defects)			Kush Chaturvedi
	Part Heard			
3.	Comp. App. (AT)	Sudha Apparels Ltd.	Aseem Chaturvedi	J. Rajesh
	(Ins) No. 2026 of	Vs.		Dhrupad Vaghani- R1
	2024 & I.A. No.	Ravi Sethia		Mridul Yadav
	8440 of 2024,			Anand Singh
	5067 of 2025			Sonyak- for
				Intervenor
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar (I/c)